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## [श्री विजय कुमार मल्होता]

जिन का इस बात से कोई ताल्लुक नही था। मैं पूरी जिम्मेदारी के साथ कह रहा हूं कि युष कांग्रेस का एक भ्रादमी वहां पर खड़ा हो कर इशारा करता रहा कि इस इस भादमी को पकड़ लिया जाये, भीर इस तरह पुलिस द्वारा 24 भादमी पकड़ कर बन्द कर दिये गये । मेनका गांधी, भौर उन के साथ संजय गांधी साहब, ने पुलिस के एक दो भादिमयों को इशारा कर के जनता पार्टी के 24 द्यादिमियों को पकडवा दिया।

मैं गुजारिश करना चाहता हं कि जनता पार्टी की सोफटनैस, नश्रता भीर शराफ़त का इस तरह से नाजायज फ़ायदा न उठाया जाये। भगर उस का नाजायज कायदा उठाया गया. तो यहापर लाएण्ड आर्डर की सिचुएशन बिगड़ जायेगी ।

12.32 hrs.

## PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF DEPARTMENT OF SCIENCE AND TECHNO-LOGY FOR 1978-79

THE MINISTER OF PARLIAMEN-AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): behalf of Shri Morarii Desai, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Science and Technology for 1978-79. [Placed in Library. See No. LT-2152/78].

STATEMENT re. CERTAIN MODIFICATIONS IN RE-STRUCTURING OF O.N.G.C.

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILI-ZERS (SHRI H. N. BAHUGUNA): I beg to lay on the Table a statement regarding certain modifications in the re-structuring of the Oil and Natural Gas Commission. [Placed in Library. See No. LT-2153/78].

ACCOUNTS OF I. I. T., KHARAGPUR FOR 1975-76, AUDITED ACCOUNTS OF SALAR JUNG MUSEUM BOARD FOR 1975-76 & A STATEMENT

THE MINISTER OF STATE THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI): On behalf of Dr. Pratap Chandra Chunder, I beg to lay on the Table-

- (1) A copy of the Certified Accounts (Hindi version\*) of the Indian Institute of Technology, Kharagpur, for the year 1975-76 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [Placed in Library. See No. LT-2154/78].
- (2) (i) A copy of the Audited Accounts (Hind; and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1975-76.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-2155/787.

ANNUAL ADMINISTRATION REPORT OF D.D.A. FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE-(SHRI RAM HABILITATION KINKAR): I beg to lay on the Table a copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, for the year 1976-77, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2156/781.

<sup>\*</sup>English version of the Accounts was laid on the Table on the 17th April, 1978.